

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05.
C.P. (IB)/950(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Kimuro Solutions Opc Private Limited**

Vs

Digital India Payments Limited

For FC : Adv. Adv Minal Pawar I/b India Law Alliance

For CD : Absent.

IBC under Sec. 7

ORDER

Counsel for the FC submits that she proposes to file new Consent Form of the proposed IRP. Let the Consent Form be filed within 10 days.

List on **16.05.2024 for further consideration/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)